

- (iii) Type — IV studio at Ahmedabad (Gujarat)
- (iv) Type—III studio at Kohima (Nagaland)
- (v) Type—IV studio at Chennai (Tamil Nadu)
- (vi) Type — I studio at Silchar (Assam)
- (vii) Type — III studio at Trichur (Kerala)
- (III) Permanent studio set up at following existing centres:
  - i) Type—IV studio at Jaipur (Rajasthan)
  - ii) MP Studio at Tawang (Arunachal Pradesh)
  - iii) Studios at Leh (J&K)
  - iv) Type — I studio at Mysore (Karnataka)

#### **Status of National Institute of Technology and Deemed Universities**

†\*631. SHRI SURENDRA LATH:  
SHRI KRIPAL PARMAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that his Ministry has recently granted the status of National Institute of Technology and Deemed University to the 18 Regional Engineering Colleges;
- (b) if so, whether Government would also consider to give the status of apex institutions in management, to the institutions doing good work in the fields of management; and
- (c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir. The Ministry of Human Resource Development has converted 17 erstwhile Regional Engineering Colleges into National Institutes of Technology. They have also been notified as Deemed Universities under Section 3 of the UGC Act 1956. Subsequently, the Bihar College of Engineering, Patna has also been upgraded to that of National Institute of Technology (NIT). The proposal for granting Deemed to be University status to the National Institute of Technology, Patna is under consideration of the University Grants Commission (UGC).

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†Original notice of the question was received in Hindi.

(b) and (c) Those Institutes, including Management Institutions which apply and fulfil the conditions under Section 3 of the UGC Act can be considered for the grant of Deemed to be University Status as per the procedure laid down in this regard.

**FDI in Private FM Radio**

\*632. SHRI TARIQ ANWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a proposal to allow 20 per cent Foreign Direct Investment in private FM Radio; and

(b) the details of the decision taken by Government in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) and (b) The recommendations of TRAI on Phase II of private FM broadcasting which, *inter-alia*, contains recommendations on FDI, are under consideration of the Government and no final decision has yet been taken.

**Scheme for Development of Primitive Tribal Groups**

\*634. MS. PRAMILA BOHIDAR:  
SHRI B. J. PANDA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have set up a Review-cum-Selection Committee to review the performance of the on-going projects sanctioned under the scheme of Development of Primitive Tribal Groups;

(b) whether it is also a fact that Government have released grants to the States for the purpose;

(c) if so, the details of the grants released to Orissa for the purpose; and

(d) the steps taken by Government to improve economic position of the tribals of the State?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P. R. KYNDIAH): (a) to (d) The scheme of "Development of Primitive Tribal Groups" has an in-built provision for setting up of a Selection Committee to review the performance of the sanctioned projects and for the sanction of new projects. The funds